

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

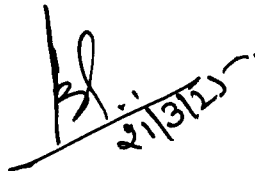
Endt. No. 240 /Confdl./2025 Bilaspur, dated the 21⁰³/~~08~~/2025
II-2-101/2001 (Pt. II)

Copy of Order No. 1324/973/XXI-B/C.G./2025 dated 21.03.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
- (1) Shri Chandra Kumar Kashyap, District & Additional Sessions Judge, Khairagarh
 - (2) Shri Bhupendra Kumar Vasnikar, District & Additional Sessions Judge, (F.T.C.), Kanker
- for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports through the concerned Principal District Judge.*
- 22) Principal District & Sessions Judge, Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same **on or before 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry. **It is also informed that Shri Bhupendra Kumar Vasnikar shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on his own request.**
- 23) Principal District & Sessions Judge, Rajnandgaon for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 24) Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Bilaspur/ Bemetera/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg / Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Sarguja (Ambikapur)/ Surajpur for information.
- 25) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

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- 26) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 29) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 32) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 33) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

ORDER

21 MAR 2025

Nava Raipur, dated .03.2025

F.No. ¹³²⁴ 1973/XXI-B/C.G./2025. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide their Memo No. 221/ Confdl./2025/II-15-2/2005(pt.IV), II-2-17/2001(pt.IV),II-2-2/ 2007, I-8-6/ 2001(pt.IV), II-2-101/2001(pt.II) Bilaspur, Dated the 19th March, 2025, hereby, withdraws the services of Officers mentioned in column (2) of the table below, from High Court of Chhattisgarh, places them under Law and Legislative Affairs Department on Deputation and appoints them as mentioned in column (3), on deputation from the date they assumes charge of their office.

| Sl.No. | Name of Judicial Officer with present place of posting | Post and place of posting |
|--------|---|--|
| 01 | 02 | 03 |
| 01 | Shri Chandra Kumar Kashyap, District & Additional Sessions Judge, Khairagarh | Additional Secretary, Law & Legislative Affairs Department, Raipur |
| 02 | Shri Bhupendra Kumar Vasnikar, District & Additional Sessions Judge, (F.T.C.), Kanker | Additional Secretary, Law & Legislative Affairs Department, Raipur |

By order and in the name of the
Governor of Chhattisgarh,

/

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Nava Raipur, dated .03.2025

F.No. ¹³²⁵ 1973/XXI-B/C.G./2025.

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 221/ Confdl./2025/II-15-2/2005(pt.IV), II-2-17/2001(pt.IV),II-2-2/ 2007, I-8-6/ 2001(pt.IV), II-2-101/2001(pt.II) Bilaspur, Dated the 19th March, 2025,
2. Accountant General, Chhattisgarh, Raipur,
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Privat Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.

21.3.25

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department